

mentation; and

(d) the total expenditure of C.S.I.R. (including its units) on such litigation in last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) The total number of cases filed in Central Administrative Tribunal and Supreme Court between CSIR and its employees in last 3 years i.e. from 1.4.1987 to 1.4.1990 is 196 (this includes cases filed by Daily Wagers/Contract Workers/ Work Charged Persons/Pool Officers/Apprentices).

(b) and (c). Our of the above 56 cases have been decided. Decision in all cases except 7 has been implemented.

(d) The total amount, inclusive of Advocate fee, Court fee and expenses, spent by CSIR in contesting the cases in CAT and Supreme Court, as also in the (High Court and all courts including in Labour Court and Arbitrations) for the three years (upto 31.3.1989) is Rs. 18.452 lakhs.

#### **Integrated Rural Energy Planning Centres**

6869. SHRI PRATAPRAO B. BHOSALE:  
SHRIYASHWANTRAOPATIL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government had decided to set up Integrated Rural Energy Planning Centres in the country;

(b) if so, the details thereof and names of places selected for the purpose and criteria for locating such centres;

(c) the total number of such centres set up as on 31 March, 1990;

(d) the benefits likely to be accrued from these centres;

(e) whether Government propose to set up more such centres in future; if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) Yes, Sir.

(b) Centres for Integrated Rural Energy Planning are being set up at Bangalore (Karnataka), Shillong (Meghalaya), Lucknow (U.P.) and Kheda (Gujarat). These centres are being set up to create training facilities on regional basis.

(c) Centre for Integrated Rural Energy Planning in Union Territory of Delhi has already started functioning. The work for the setting up of Centres at Bangalore, Shillong Lucknow and Kheda was started in 1989-90.

(d) The Centres would impart training to manpower at the village, block and State levels and undertake and organise R&D activities. The centres would thus develop capabilities of States/UTs for preparing and implementing decentralised area-based integrated rural energy plans and projects for the rapid economic development of rural areas.

(e) and (f). The setting up of the above Centres was taken up during the Seventh Plan. The question of setting up new centres for the Eighth Plan will be considered while finalising the Eighth Plan.